

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 320 of 2020

IN THE MATTER OF:

Mrs. Manasi Indrajit Wadkar

...Appellant

Versus

Andhra Bank & Anr.

...Respondents

Present: -

**For Appellant: Mr. Abhishek Baid, Mr. Sudipto Sarkar and
Mr. Mohit Bafna, Advocates.**

**For Respondent: Ms. Mamta Binani, Mr. Sand K. Bajaj, Mr. A.K. Mishra and
Mr. Rohan Aggarwal, Advocates.**

ORDER

(Virtual Mode)

13.07.2020 Learned counsel for the Respondents submits that she has already sent the Reply-Affidavit through e-mail. She is directed to file the physical copy of the Reply-Affidavit positively within a week. Learned counsel for the Respondent No. 2 /IRP has already filed the status report on 26.06.2020 which is taken on record.

The matter is adjourned.

No further adjournment shall be granted.

Let the matter be fixed on **22nd July, 2020.**

Cont.....

The parties may also file their Written Submissions not more than three pages on or before 22nd July, 2020.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)